

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP139/ 16	TP177/17	Hearing	391-394	Weg Industries India Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SINCHANA.M.R - (FOR ROC)		<i>Sinchana M.R.</i> [9945320087]
2.	RAYAPPA Y. H. (For petitioner)		<i>Rayappa Y.H.</i> [9980417262]

Counsel for petitioner is present. Mrs. M.R. Sinchana, Advocate appearing for ROC and RD is present. Counsel filed a memo to show that notice was sent to RBI. Counsel also filed a certificate from Auditor regarding accounting treatment. Counsel undertakes to file affidavit that notices ~~was~~ not necessary to be served on the other authorities while sanctioning the scheme.

List it on 31.03.2017.

*[Signature]*  
23/3  
MEMBER (J)

*[Signature]*  
23/3  
MEMBER (T)